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INDO-BURMA PETROLEUM COMPANY

813A. SHRI RAMPRASANNA RAY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the controlling share of 57.41 per cent of Indo-Burma Petroleum Company Ltd. held by the Steel Bros. & Co. Ltd. (incorporated in England) is now being taken over by Shri Mohan Wahi, Director of the Indo-Burma Petroleum Co. Ltd. and United Provinces Commercial Corporation; and
- (b) if so, what are the details thereof?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) M/s. United Provinces Commercial Corporation Private Ltd., Calcutta, of which Shri S. M. Wahi is the Chairman, has applied to the Calcutta Office of the Reserve Bank of India for permission to purchase 5,79,400 shares of face value of Rs. 10 each of M/s. Indo-Burma Petroleum Co. Ltd., Calcutta, representing 57.94 per cent of the equity capital of the Company, at Rs. 21.50 per share from M/s. Steel Bros. & Co. Ltd., U.K.

The proposal, as made, envisages a purchase price of Rs. 1,24,57,100 and a further sum of £50,000 on account of discounting charges. The exact amount of sale proceeds to be transferred to U.K. cannot be stated as the proposal is still under examination and has yet to receive Government's approval. The amount will also depend upon the tax liability on the transaction.

†SMUGGLED CHINESE PENS

673. SHRIMATI DEVAKI GOPI-DAS: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware of the fact that smuggled Chinese pens are openly sold throughout the country; and

to Questions

(b) if so what steps are being taken by Government to investigate the means by which large quantities of such pens are smuggled into the country and to find out as to who is the beneficiary of the sale proceeds?

THE MINISTER ofFINANCE (SHRI SACHINDRA CHAUDHURI): (a) The Government are aware that fountain pens of Chinese origin are occasionally sold in some places, in small quantities.

(b) Investigations have been made in the matter. Passengers coming from Nepal Malaysia and Singapore bring such goods as part of their baggage some of which find their way into the market. There has also been some smuggling of such goods on a small scale, mainly East Pakistan and Nepal. But available intelligence does not indicate that there is any organised smuggling or regular sale of such goods. The customs authorities have been alerted in this regard. There is no reason to believe that the beneficiaries of the sale proceeds of such goods are other than those concerned in the import and disposal of such goods.

‡Refusal by I.F.C. to finance Coope-RATIVE SUGAR FACTORIES IN MAHARASH-TRA

727. SHRI G. R. PATIL: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Industrial Finance Corporation of India has refused to finance the newly licensed cooperative sugar factories in Maharashtra;
 - (b) if so, the resasons therefor; and

[†]Transferred from the 2nd December 1966.

[‡]Transferred from the 5th December 1966.

(c) the steps taken by Government to finance these cooperative sugar factories?

Written Answers

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) It is not a fact that the Industrial Finance Corporation India has, as such, refused to finance the newly licensed co-operative sugar factories in Maharashtra. The Corporation has, however, not been able in recent months to process applications from sugar co-operatives on a large scale in view of the difficult resources position of the Corporation in the context of heavy demands made on it from other priority industries as

(c) The position is under review and the Government will endeavour to provide the Corporation with the necessary additional resources to the extent possible.

†CENTRAL ALLOCATION FOR ANTI-WATER-LOGGING OPERATIONS IN U.P.

692. SHRI SITARAM JAIPURIA: Will the $Ministe_{\Gamma}$ of IRRIGATION AND POWER be pleased to state:

- (a) the total amount allocated to the State of Uttar Pradesh for antiwaterlogging operations during the year 1966-67; and
- (b) whether the Government propose to enhance this amount in view of the recent drought conditions in Uttar Pradesh?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) An amount of Rs. 100 lakhs has been allocated as Central loan assistance to the Government of Uttar Pradesh for financing Flood Control, antiwaterlogging and drainage schemes in the State during 1966-67. No separate allocation has been made for anti-waterlogging schemes as such.

(b) No request has been received from the State Government for enhancing the allocation on account of anti-waterlogging operations.

to Questions

†U.N. PROJECTS IN INDIA

756. SHRI JAGANNATH PRASAD PAHADIA: Will the Minister of FINANCE be pleased to state:

- (a) what are the projects run by the United Nations Organisation in India under its plan to help underdeveloped countries; and
- (b) how many foreigners are working in India on these projects?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHUR);

(a) A list of 39 Indian projects which have been approved for assistance from the United Nations Special Fund Programme, now known as the Special Fund Sector of the United Nations Development Programme, is enclosed.

(b) Fifty-eight.

STATEMENT

List of projects approved/receiving assistance from the United Nations Development Programme (special fund sector) formerly U.N. Special Fund Programme

- I. Projects approved in May, 1959-
 - 1. Central Training Institute for Industrial Instructors, Calleutta
- II. Projects approved in December, 1959-
 - Power Engineering Research Organisation, Bhopal and Bangalore.
 - 3. Mechanical Engineering Research Institute, Durgapur.
 - Establishment of three Regional Labour Institutes at Calcutta, Madras and Kanpur
- III. Projects approved in May, 1960-
 - 5. Higher Fisheries Training Institute.

[†]Transferred from the 5th December 1966.

[†]Transferred from the 6th December, 1966.